

a co-operative sugar factory near Attabira in Tehsil Bargarh, District Sambalpur was made in May, 1956. It could not be accepted because the promoters had not raised adequate share capital.

The Orissa Government has been advised recently to work out the economics of the scheme and thereafter ask the promoters to make a fresh application. The application when received will be given due consideration.

Balimela Project in Orissa

1894. Shri Sanganna: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Government of Orissa have sent any scheme in respect of Balimela Project in the District of Koraput with a request for financial assistance; and

(b) if so, the nature of the scheme and the extent of the financial assistance proposed to be given therefor?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The Government of Orissa have been requested to proceed with the investigation of the Balimela Dam Site and to forward the estimates and other details for necessary examination to the Central Water and Power Commission. The estimates and the Investigation Report are awaited from the State Government.

(b) Does not arise.

Bifurcation of Orissa Postal Circle

1895. Shri Kumbhar: Will the Minister of Transport and Communications be pleased to state:

(a) whether the existing Sambalpur Postal Division in Orissa Circle has been bifurcated into two Postal Divisions with the headquarters at Sambalpur and Balangir;

(b) if so, what arrangement has been made so far to accommodate the new Postal Division Headquarter Office, Balangir and the staff; and

(c) by what time this new office will be opened?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a; Yes.

(b) It is proposed to provide the necessary accommodation for the new office in a private rented building, as no Government building is available. The staff are not entitled to be provided with residential accommodation as a condition of their service.

(c) The new office will be opened as soon as suitable accommodation is available.

Viramgam-Kandla Port Rail Link

1896. Shri Yajnik: Will the Minister of Railways be pleased to state:

(a) what steps have been taken to begin the construction of the broad gauge Railway line between Viramgam and Kandla Port; and

(b) when the line will be completed and traffic opened on the line?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) The final location survey for a broad gauge line from Jhund, a station on the Ahmedabad-Viramgam-Khargoda section to Kandla is already in progress.

(b) It is too early to say.

C.H.S. Scheme

1897. Shri Doraiswami Gounder: Will the Minister of Health be pleased to state whether permanent identity cards relating to the Contributory Health Services Scheme for Central Government employees have not been issued to a large section of the employees so far?

The Minister of Health (Shri Karmarkar): All Central Government servants covered by the C.H.S. Scheme are in possession of either C.H.S. Token Cards or C.H.S. Permits, valid for an indefinite period, till the same are replaced by the new Identity Cards which are to come into use for all beneficiaries from the 1st April,

1960. New Identity Cards have, however, been issued to the Members of Parliament and Civilian Defence employees to whom the C.H.S. Scheme has been extended recently.

Movement of a Building by a Railway Engineer

1898. **Shri Ram Krishan Gupta:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a brick built structure was bodily moved by a Railway Engineer at Khalilpur Railway Station near Rewari on the Northern Railway; and

(b) if so, whether the achievement is the first of its kind in the country?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes, Sir, A water-hut at Khalilpur Railway Station on the Northern Railway near Rewari, was bodily shifted by the Executive Engineer and his staff.

(b) As far as Railways are concerned, this appears to be the first achievement of its kind.

Repairs of a Railway Bridge

1898-A. **Shri Subiman Ghose:** Will the Minister of Railways be pleased to state:

(a) whether any verification has been made of the expenditure for repairs etc. of bridge No. 208 main line and Rasulpur station drain, Eastern Railway done by contractor and also departmentally in 1956-57;

(b) whether the attention of the authorities of the Eastern Railway has been drawn in the matter;

(c) whether any enquiry has been held;

(d) if so, when; and

(e) the result thereof?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b). The work of repairing the bridge in question was carried out through con-

tract during 1956 and 1957 at a cost of Rs. 4,991 and Rs. 4,787 respectively. The accounts of this work were duly checked and verified at the time of passing the work orders and bills. No repairs were carried out to any drain at Rasulpur station either departmentally or through a contractor during 1956-57.

(c) No.

(d) and (e). Do not arise.

Quarters

1898-B. **Shri Subiman Ghose:** Will the Minister of Railways be pleased to state:

(a) whether the Divisional Engineer, Vigilance, Howrah, Eastern Railway in August, 1958 enquired into the construction of 30 units of type I and 16 units of type II Quarters and sinking of tube-wells opposite blocks Nos. 87 and 44 Burdwan Railway Station and construction of quarters at Madhusudanpur and Chandanpur Railway Stations, Howrah Division, Eastern Railway;

(b) if so, what action has been taken or is proposed to be taken in the matter; and

(c) if no action has been taken, the reasons thereof?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b). No enquiry was conducted in August, 1958. However, an enquiry by the Vigilance Cell on the construction of 30 units type I and 16 units Type II quarters at Burdwan had been finalised and report submitted on 31-10-1957. As regards sinking of tube-wells opposite blocks Nos. 87 and 44 at Burdwan Railway Station and construction of quarters at Madhusudanpur and Chandanpur Railway Stations on Howrah Division of the Eastern Railway, no enquiry by the Vigilance Department was carried out.

On receipt of the report which was submitted by the Divisional Engineer, Vigilance, on 31-10-1957, detailed inspections were carried out and some minor defects were found in the construction of the quarters. These were